# N O T I C E

**IN CONTINUATION OF** the Notification dated 22.12.2022 and notice 22.12.2022 regarding Sitting List for the Christmas Vacation 2022, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that, the **Hon'ble Shri. Justice Arif S. Doctor** has issued the following directions :-

1) In case of extreme urgency for circulation on 24.12.2022 and 25.12.2022, Advocates / Parties-in-person are requested to contact the concerned Associate / Court Sheristedar.

2) In order to seek circulation for 26.12.2022, the circulation notes / praecipes shall be sent on E-mail vacationsbas@gmail.com to the Associate / Court Sheristedar till 24.12.2022 up to 4:00 p.m.

3) No Circulation note / Praecipe shall be entertained / received after the specified date and time.

Dated this the 23rd day of December 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-II),
High Court, A.S., Bombay.